

(19)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/108/2016

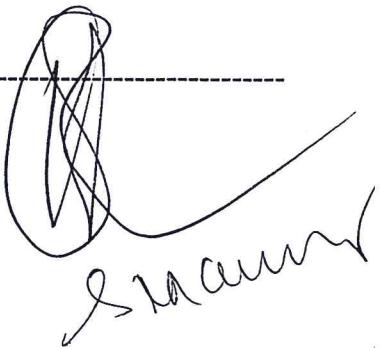
NAME OF THE PETITIONER(S) : C.J. Mathew

NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3  
others

UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Q. Dr. K.S. Ravichandran, PCS  
A  
S. Manjula Devi, ADV for Respondents  
For ICSE & CO, CBE



Q) Adv. Mahom Petitioner }  
A } For Petitioners  
Adv. Narayanan - P. Party }



**ORDER**

Counsels for both the parties are present and prayed for time for concluding the final submissions. At request, time is enlarged. Put up on 03.11.2017 at 10.30 A.M.

*- Sd -*  
MEMBER (TECHNICAL)  
ghk

*- Sd -*  
MEMBER (JUDICIAL)